

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 17/01/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

<u>SN</u> <u>o.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPOND</u> <u>ENT</u>	<u>REPRESENTATI</u> <u>VES</u>	<u>REMAR</u> <u>KS</u>
<u>REGULAR MATTERS</u>				
1	ST/756/2012	SACHIN ENTERPRISES -Vs- CCE RAIGAD	SRD Legal /DR	Issue Notice
2	ST/832/2012	DATTA & BROTHERS KHOPOLI -Vs- CCE RAIGAD	SRD Legal /DR	Issue Notice
3	ST/833/2012	ASHISH & CO. KHOPOLI -Vs- CCE RAIGAD	SRD Legal /DR	Issue Notice
4	ST/834/2012	NAIKODE & BROTHERS KHOPOLI -Vs- CCE RAIGAD	SRD Legal /DR	Issue Notice
5	ST/835/2012	SAMARTH TECHNICAL SERVICES -Vs- CCE RAIGAD	SRD Legal /DR	Issue Notice
6	ST/88638/2013	G. PRAMOD & CO. -Vs- CCE RAIGAD	SRD Legal /DR	Issue Notice
7	ST/88653/2013	CATHAY PACIFIC AIRWAYS LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
8	ST/85707/2014	3I INFOTECH LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	A.R.Krishnan /DR	
9	ST/85740/2014	HDFC BANK LTD -Vs- CCE THANE II	Khaitan & Co. /DR	
10	ST/85741/2014	HDFC BANK LTD -Vs- CCE THANE II	Khaitan & Co. /DR	
11	ST/85742/2014	HDFC BANK LTD -Vs- CCE THANE II	Khaitan & Co. /DR	
12	ST/85743/2014	HDFC BANK LTD -Vs- CCE THANE II	Khaitan & Co. /DR	

13	ST/85744/2014	HDFC BANK LTD -Vs- CCE THANE II	Khaitan & Co. /DR	
14	ST/85779/2014	THE EXECUTIVE ENGINEER (MEC) -Vs- CCE NAGPUR	IP/DR	
15	ST/85828/2014	SAB MILLER BREWERLES PVT LTD -Vs- CCE AURANGABAD	V. Sridharan, /DR	
	ST/CROSS/91102/2 014			
16	ST/86012/2014	GOA INDUSTRIAL DEVELOPMENT CORPORATION -Vs- CCE GOA	B. J. Raichandani, Advocate/DR	
17	ST/86353/2014	CCE GOA -Vs- THE GOA INDUSTRIAL DEVELOPMENT CORPORATION	DR/IP	
	ST/CROSS/91106/2 014			
18	ST/86460/2014	SUPREME FACILITY MANAGEMENT PVT LTD -Vs- CCE PUNE I	Swamy Associates, /DR	
19	ST/87794/2014	JUHU BEACH RESORTS LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	S.S. Gupta, C.A. /DR	
20	ST/87795/2014	JUHU BEACH RESORTS LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	DR/IP	
21	ST/87813/2014	TECH MAHINDRA LTD -Vs- CCE PUNE III	V. Sridharan, /DR	
22	ST/88261/2014	AC NIELSEN ORGMARG PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	S.B. GABHAWALLA & CO. /DR	
23	ST/88293/2014	MORGAN CONSTRUCTION CO (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
24	ST/88407/2014	MILLENNIUM BEER INDUSTRIES LTD -Vs- CCE AURANGABAD	ANIL P. MALANI /DR	
25	ST/88472/2014	CITY & INDUSTRIAL DEVELOPMENT CORPORATION OF MAHA LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	

26	ST/88483/2014	Arcelor Mittal Projects India Pvt Ltd -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
27	ST/88525/2014	ZIM LABORATORIES LTD -Vs- CCE NAGPUR	P. V. Sadavarte /DR	
28	ST/88538/2014	PEARL LOGISTICS SERVICES -Vs- CCE MUMBAI - II	Ajay Singh & Associates, /DR	
29	ST/88580/2014	DIVGI WARNER PVT LTD -Vs- CCE PUNE I	Sanjay Bhargav, /DR	
30	ST/88660/2014	CCE PUNE I -Vs- IDEAL WOOD WORKING & ENGINEERING PVT. LTD.	DR/IP	
31	ST/88681/2014	BAJAJ ALLIANZ LIFE INSURANCE CO LTD -Vs- CCE PUNE III	V. Sridharan, /DR	
32	ST/88689/2014	THE GEM & JEWELLERY EXPORT PROMOTION COUNCIL -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	
33	ST/89376/2014	MICROPRO SOFTWARE SOLUTIONS PVT LTD -Vs- CCE NAGPUR	IP/DR	
34	ST/89984/2014	FCB ULKA ADVERTISING PVT LTD -Vs- CCE THANE II	A.R.Krishnan /DR	
35	ST/90066/2014	MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION -Vs- CCE AURANGABAD	IP/DR	Issue Notice
36	ST/90094/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- AMBIKA OCTROI SERVICE	DR/IP	
37	ST/85814/2015	COMMRSERVICE TAX- VII MUMBAI -Vs- NEW INDIAN OCTROI COMPANY	DR/IP	
38	ST/85815/2015	COMMRSERVICE TAX- VII MUMBAI -Vs- NEW INDIAN OCTROI COMPANY	DR/IP	
39	ST/90098/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- BHARAT OCTROI SERVICES	DR/IP	
40	ST/90101/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- MANEK OCTROI SERVICE	DR/IP	

41	ST/90104/2014	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- NEW BOMBAY OCTROI PANVEL	DR/IP	
42	ST/85229/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91019/2015			
43	ST/86387/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/Lakshmi Kumaran & Sridharan	
	ST/CROSS/91138/2015			
44	ST/86711/2015	COMMRSERVICE TAX -I PUNE -Vs- TECH MAHINDRA LTD.	DR/V. Sridharan,	
45	ST/85230/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91018/2015			
46	ST/85231/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91020/2015			
47	ST/85232/2015	CCE PUNE III -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91029/2015			
48	ST/85613/2015	COMMRSERVICE TAX -I PUNE -Vs- TECH MAHINDRA LTD.	DR/IP	
	ST/CROSS/91039/2015			
49	ST/85644/2015	DEENANATH MANGESHKAR HOSPITAL & RESEARCH CENTRE -Vs- CCE PUNE III	Sanjay Bhargav, /DR	Issue Notice
50	ST/85995/2015	ROHIT EQUIPMENTS -Vs- CCE GOA	B. J. Raichandani, Advocate/DR	Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**